

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1120(ND)2018

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019

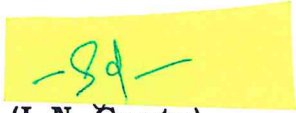
NAME OF THE COMPANY: M/s. Corporation Bank V/s. M/s. Clover Forging
& Machininh Pvt. Ltd.

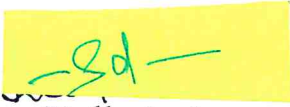
SECTION: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Akshay Puri &
Mr. Jogongandha Ray, Advocates for RP
ORDER

Ld. Counsel for the applicant submits that an affidavit has been filed on
3rd December, 2020 in support of their liquidation prayed for. To come up for
orders.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)